## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 56/(MAH)/2013

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.01.2018

NAME OF THE PARTIES: Shridevi Suryakumar Jhaveri & Ors.

V/s.

Ruby Battery Corporation Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Apowers

Yadar

1/b

Tayakar 4

Partners

2. Amenter Sawand. For Petitioner

Ilb Soned Dashidoo

## ORDER TCP 56/397-398/CLB/MB/MAH/2013

- 1. The Learned representative from both the sides are present.
- 2. By consent seeking adjournment. Adjourned to 26.02.2018.

Sd/- .

Sd/-

**BHASKARA PANTULA MOHAN** 

Member (Judicial)

Date: 10.01.2018

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M.K. SHRAWAT Member (Judicial)